

ITEM NO.15

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 5603/2024

REKHA SINGH

Appellant(s)

VERSUS

THE STATE OF UP & ORS.

Respondent(s)

Date : 24-03-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Ajay Kumar Singh, AOR
Mr. Yatharth Singh, Adv.
Mr. Moulishree Pathak, Adv.
Mr. Devesh Kumar, Adv.

For Respondent(s) : Ms. Srishti Singh, AOR
Mr. Murshlin Ansari, Adv.

Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR
Ms. Akriti Chaturvedi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 is duly represented. Counter Affidavit, if any, be filed in four weeks.

Ld. Counsel for the Appellant has filed death certificate with regard to deceased respondent no.2. Four weeks time, as a last opportunity, is granted to Ld. Counsel for the appellant to take appropriate steps for abatement.

Respondent no.3 has already filed counter affidavit.

Scanned soft copies of Original records of High Court and Trial Court have not been received yet. Let a D.O. letter be issued.

List again on 06.05.2025.

SUJATA SINGH
Registrar

pm